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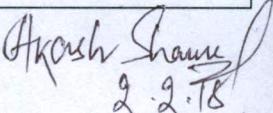
**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.148/2015

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02st February 2018, 10.30 A.M

| | | | |
|---------------------|--|------------------------|---------------------|
| Name of the Company | Tara Jain & Anr-Versus-The Jain China Clay Mines Pvt.Ltd & Ors | | |
| Under Section | 397/398 | | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

1. AKASH SHARMA, Ps.CS Petitioner 
2. 2. 2. 18.

1) Mr. Deep Nath Roy Chowdhury, Adv
2) Ms. Shyamali Datta, Adv
3) Ms. Samaita Das Chowdhury, Adv }
} Datta, Adv Advocate
} for the
} Respondents
2/2/18

ORDER

Ld. Counsel for the petitioners and the respondents is present.

Ld. Counsel for both the parties made a request that time may be given for filing written submissions. Prayer is allowed. 3 weeks' time is granted for filing written submissions with a copy in advance to the opposite parties.

List it on 12/03/2018.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)